

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) to (c). No, Sir.

Afro-Asian Organisation for Economic Cooperation

***1625. Dr. L. M. Singhvi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Board of the Afro-Asian Organisation for Economic Cooperation has recommended the establishment of free trade zones and the setting up of producers' federations in Member States;

(b) what are the other recommendations made by the Board; and

(c) to what extent it is proposed by the Government to implement the recommendations of the Board?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House.

STATEMENT

(a) The attention of the Government has been drawn to meeting of the Governing Council of the Afro-Asian Organisation for Economic Cooperation at Cairo in May 1962 and its recommendations. These include establishment of producers councils for certain primary products the prices of which have been falling continuously for the past several years and measures for organising free trade zones for selected commodities.

(b) The Council's other recommendations were:

- (i) initiation of action to mitigate and remove the disadvantages from price disturbances of primary commodities, disequilibrium between supply and demand etc. and to increase the diversity and

level of intra-regional trade along with the world trade;

(ii) expeditious completion of studies regarding Afro-Asian Development Bank;

(iii) evolution of procedure for exchange or skilled personnel and recruitment of experts for specific assignments.

(c) As the Afro-Asian Organisation for Economic Cooperation is an organisation of the National Federations of Commerce, Industry etc. and the Federation of Indian Chambers of Commerce and Industry is one of its members, it is primarily for them to implement the recommendations of the Council.

Machinery to Settle Industrial Disputes in Himachal Pradesh

***1627. Shri Mohammad Elias:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that there is no machinery to settle industrial disputes in Himachal Pradesh; and

(b) if so, what is the reason thereof?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) No.

(b) Does not arise.

उत्तर प्रदेश के सीमावर्ती जिलों का आर्थिक तथा सामाजिक सर्वेक्षण

***१६३७-क. श्री भक्त दर्शन :** क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश के त्रिबल-सीमावर्ती क्षेत्र के उत्तराखंड डिवीजन के तीनों जिलों--चमोली, उत्तरकाशी और पिथौरागढ़--का आर्थिक व सामाजिक सर्वेक्षण करने का निश्चय किया गया है ;

(ख) यदि हां, तो इस बारे में क्या कदम उठाये जा रहे हैं ; और